

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1529/2024

DHARMENDRA KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 02-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Zeeshan Diwan, AOR
Ms. Jhanvi Dubey, Adv.
Mr. Ahmed Faraz, Adv.
Ms. Aditi Gupta, Adv.

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Ajay Singh, Adv.
Mr. Nikhil Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original Record has not been received from High Court and Trial Court.

Await original records from the High Court and the Trial Court.

Let the reminder be issued.

List again on 20.9.2024.

SUJATA SINGH
Registrar